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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1807/2021 & CM APPL. 5208/2021**

AIR FORCE NAVAL HOUSING BOARDPetitioner

Through **Mr. Raghav Bhalla, Advocate**

versus

**CENTRAL BANK OF INDIA BRANCH AIR FORCE STATION &
ORS.**Respondents

Through **Mr. Archit Verma, Advocate for R-8
to 19**

CORAM:

SH. KRISHAN KUMAR SHARMA, REGISTRAR

ORDER

% 20.09.2021

In terms of Office Order No. 601/RG/DHC/2021 dated 25.08.2021, today proceedings are being conducted through hybrid mode.

Mr. Archit appears and has sought time to file counter affidavit.

On request, four weeks time is granted to file counter affidavit with advance copy to opposite party, who may file rejoinder thereto, if any, within four weeks thereafter.

List on 25.10.2021.

REGISTRAR

SEPTEMBER 20, 2021/sk